

THE HIGH COURT OF MEGHALAYA
SHILLONG

No.HCM.II/96/2016-Estt/10

Dated 25th February, 2021

NOTICE

REFERENCE: Advertisement No.HCM.II/109/2020-Rect/460 dated 21st December, 2020

This is for general information that the applications of the candidates whose names are listed below who have applied for the post of Stenographer Grade – I are proposed to be rejected for the reason(s) mentioned against their names.

Sl. No.	Name of the candidate	Reason(s)
1	JAYITA GUHA ROY	No diploma certificate
2	ZAREENA WARLARPIH	No diploma certificate
3	ANINDITA DAS	No diploma certificate
4	PRIYA ORAON	No diploma certificate
5	MANISH ROY	No diploma certificate
6	RATNESH KUMAR MAURYA	No diploma certificate
7	KAKULI DEBI SHARMA	No diploma certificate
8	RAVISHANKAR KUMAR	No diploma certificate
9	RIMPI NATH	No diploma certificate
10	SANJAY SAJANBHAI CHAVDA	No diploma certificate
11	PANGRAK AGITOK SANGMA	No diploma certificate
12	CASABIANCA R MARAK	No diploma certificate
13	BIKASH KUMAR RAI	No diploma certificate
14	SHARLYN A SANGMA	No diploma certificate
15	BANISHA RYNJAH	No diploma certificate
16	LALLIANSANGI NONGRUM	No diploma certificate
17	AIMA M MARAK	No diploma certificate
18	SOUL CH MARAK	No diploma certificate
19	LORRAINE COLLINS MARBANIANG	No diploma certificate
20	LOSMI SYIEM	No diploma certificate
21	MARVELLOUS KHARPOMTIAH	No diploma certificate
22	KHEINKORIOO WARR	No diploma certificate
23	PYNKMENBIANG KHARMUJAI	No diploma certificate
24	CYNTHIA SWER	Under qualified
25	RISTA SARI	Overaged

The candidates are given 10 days time from the date of publication, to file representation, if any.


REGISTRAR

MemoNo.HCM.II/96/2016-Estt/10-A

Dated 25th February, 2021

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